



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2590/2018	DIPAK RAJBONGSHI Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. B AHMED	SC, HEALTH
2	WP(C)/4164/2019	M/S. SHREE SUBHAM SYNDICATE Versus THE UNION OF INDIA AND 5 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR. K K PARASAR ASSTT.S.G.I.
3	WP(C)/7202/2019	GOJEN DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DAS MR H K DAS MR. P P BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, F.T
4	I.A.(Civil)/679/2020 in WP(C)/6274/2018	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, BTC
5	Crl.Pet./119/2021	DEEPAK HAZARIKA Versus THE CBI AND ANR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, CBI
6	WA/302/2021	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG MR. S K TALUKDAR, SC, COOPERATIVE DEPTT.
7	Crl.Pet./645/2021	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
8	I.A.(Civil)/1393/2022 in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024
18)	MR. S ZAMAN	06-03-2024	To	15-03-2024
19)	MR. M ALAM	06-03-2024	To	15-03-2024
20)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
21)	MR M HALOI	07-03-2024	To	11-03-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./1147/2019	MUSLEM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
2	Crl.Pet./667/2021	PARASH HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR A SHARMA MR T K DAS	PP, ASSAM
3	Crl.Pet./698/2022	AHAMMAD HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
4	Crl.Pet./1250/2022	AKABBAR ALI AHMED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
5	Crl.Pet./1025/2023	JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
6	Crl.Pet./1066/2023	BABUL AHMED SODIOL Versus THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
7	Crl.Pet./1098/2023	SUMAN PURKAYASTHA @ SUMAN BHOWMIK Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR S GAUTAM	PP, ASSAM
8	Crl.Pet./1405/2023	MD REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

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